

CENTRAL ADMINISTRATIVE TRIBUNAL

ERNAKULAM BENCH

O.A. No.519/95

Tuesday this the 4th day of July, 1995.

CORAM:

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR.S.P.BISWAS, ADMINISTRATIVE MEMBER

1. Unnikrishnan T.G.
Lower Division Clerk,
Command Transport Workshop,
Naval Base, Cochin-4.
2. N.S.Rajeswari,
Lower Division Clerk,
Command Transport Workshop,
Naval Base, Cochin-4.
3. Ajithakumari P.R.
Lower Division Clerk,
B.V.Yard, Naval Base,
Cochin-4.Applicants

vs.

1. The Union of India,
represented by Secretary to Govt.
Ministry of Defence, New Delhi.
2. Chief of Naval Staff,
Naval Headquarters, New Delhi.
3. The Flag Officer, Commanding in Chief,
Southern Naval Command,
Naval Base, Cochin-4.Respondents

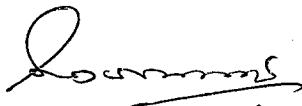
(By Advocate Mr.M.H.J.David J, ACGSC)

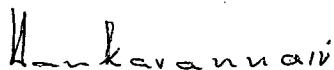
ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN:

Neither applicants nor their counsel are present, though a date posting was given. Application is dismissed. No costs.

Dated the 4th July, 1995.


S.P.BISWAS
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH
O.A.No.519/95

Monday, this the 21st day of August, 1995.

C O R A M

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR.S.P.BISWAS, ADMINISTRATIVE MEMBER

1. Unnikrishnan T.G.,
Lower Division Clerk,
Command Transport Workshop,
(CTW) Naval Base,
Cochin - 4.
2. N.S.Rajeswari,
Lower Division Clerk,
Command Transport Workshop,
Naval Base, Cochin - 4.
3. Ajithakumari P.R.,
Lower Division Clerk,
B.V.Yard, Naval Base,
Base Victualling Yard,
Cochin - 4.

... Applicants.

By Advocate Mr.A.Vijayakumar

Vs.

1. The Union of India represented by
Secretary to Government,
Ministry of Defence,
New Delhi.
2. Chief of Naval Staff,
Naval Head Quarters,
New Delhi.
3. The Flag Officer, Commanding in Chief,
Southern Naval Command,
Naval Base, Cochin - 4.

... Respondents.

By Advocate Mr.MHJ David J

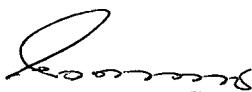
The application having been heard on 21st August, 1995,
the Tribunal on the same day delivered the following:

O R D E R

CHETTUR SANKARAN NAIR (J), VICE CHAIRMAN

Counsel for applicants seek leave to withdraw the application. Leave is granted and the application is dismissed as withdrawn without expressing any opinion on the merits.
No costs.

Dated, 21st August, 1995.



S.P.BISWAS
ADMINISTRATIVE MEMBER

sk.21/8



CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN